

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 4168/2017

New Delhi, this the 28th day of November, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Bhagmal,
Aged about 58 years,
Presently working as Junior Carpenter, Group 'C',
S/o Late Shri Saroopa,
R/o Khasra No. 325, Gali No.6,
Safere Basti, New Delhi-110091. .. Applicant

(By Advocate : Shri T.D. Yadav)

Versus

1. Union of India,
Through the Secretary,
M/o Information & Broadcasting,
Shastri Bhawan, New Delhi.
2. Director General,
Publication Division,
M/o I & B, Soochna Bhawan,
CGO Complex, New Delhi.
3. Director (Admn.),
Publication Division,
Soochna Bhawan,
CGO Complex, New Delhi. .. Respondents

By Advocate : Shri G.S. Virk)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard Shri T.D. Yadav, learned counsel for the applicant and Shri G.S. Virk, learned counsel who appeared on behalf of the respondents on receipt of advance notice.

2. The applicant filed the O.A. seeking the following relief(s):

- “(a) To direct the respondents to fix the pay scale of the applicant Rs.950-20-1150-EB-25-1400 at par counterpart employee as carpenter in Directorate of Advertising & Visual Publicity from the date of initial appointment.
- (b) To direct the respondent to grant all the consequential benefits like promotion, seniority benefits of ACP and MACP and arrear of pay and allowance to the applicant.
- (c) To pass any other order/s as deemed fit and proper in the facts and circumstances of the case.
- (d) Award costs.”

3. It is submitted that the applicant made Annexure A-6 representation, dated 06.03.2017, ventilating his grievances to the respondents. However, it is seen that nowhere in the Original Application or in the Annexure A-6 representation dated 06.03.2017, the applicant has indicated what is the name of the person with whom he is comparing himself for the benefits claimed in the O.A.

4. In the circumstances, the O.A. is dismissed. However, the applicant is at liberty to file an appropriate fresh representation, if he is so advised, by giving individual particulars of the person with whom he is comparing himself. No order as to costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

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